

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH LUCKNOW**

Item No. 4

**Withdrawl Application No. 332/00479/2021 in
ORIGINAL APPLICATION NO: 332/00266/2020**

This, the 21st day of June, 2021

HON'BLE MR. A. MUKHOPADHAYA, MEMBER (A)

Preeti Bharti aged about 34 years D/o Raja Ram R/o H. No. 567/208, Anand Nagar P.O Alambagh, Lucknow.

....Applicant

**By Advocate: Shri Dharmendra Awasthi holding brief
of Shri Ajay Pratap Singh**

Versus

1. Union of India, through the General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Lucknow.
3. Divisional Railway Manager (P), Northern Railway, Lucknow.
4. Chief Health Inspector, Northern Railway, Charbagh, Lucknow.

....Respondents

By Advocated: Ms. Prayagmati Gupta

ORDER (ORAL)**HON'BLE MR. A. MUKHOPADHAYA, MEMBER (A)**

At the outset, Shri Dharmendra Awasthi holding brief of Shri Ajay Pratap Singh, learned counsel for the applicant submitted that the applicant seeks leave to withdraw the O.A No. 266 of 2020 unconditionally as the matter is being pursued outside the Court.

2. Ms. Prayagmati Gupta, learned counsel for the respondents has no objection to this.
3. Accordingly, M.P. No. 479/2021 for withdrawal of aforementioned OA is accepted and O.A No. 266/2020 is dismissed as withdrawn.

(A.MUKHOPADHAYA)
Member (A)

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